

ORISSA HIGH COURT

FILING REPORT AS ON :12/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/000020/2023	KHALASA ENGINEERING WORKS VS SIMPLEX INFRASTRUCTURE LTD.	PRAFULLA KUMAR NAYAK VS	// ()
2	ARBP/000021/2023	MANORANJAN KAR VS STATE OF ODISHA	SANDEEP PARIDA VS	// ()
3	BLAPL/0004045/2023	SANTOSH BEHERA VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	NAYAGARH /148 /2022 ()
4	BLAPL/0004046/2023	JITU NAYAK VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	// ()
5	BLAPL/0004047/2023	SALILA SAHOO VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANARAPAL /104 /2023 ()
6	BLAPL/0004048/2023	SHEKH SABBIR @ SK. SABBIR @ KALIA KHAN VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	KHARIAR /274 /2018 ()
7	BLAPL/0004049/2023	BISWAMITRA RANA @ KALA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /42 /2022 ()
8	BLAPL/0004050/2023	SUSANTA KUMAR SWAIN VS STATE OF ODISHA(VIG.)	MILAN KANUNGO VS	BHUBANESWAR VIGILANCE /9 /2023 ()
9	BLAPL/0004051/2023	GOBINDA DAS VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	LAXMISAGAR P.S. /295 /2022 ()
10	BLAPL/0004052/2023	LAMBODHAR @ LAMBODAR APAT VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BOLANI /69 /2022 ()
11	BLAPL/0004053/2023	SK SULTAN VS STATE OF ODISHA	GURUPRASAD BEHERA VS	BALASORE SADAR /20 /2023 ()

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12	BLAPL/0004054/2023	SONALI PAL @ SONALI SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARKAT NAGAR /172 /2018 () //
13	BLAPL/0004055/2023	TAROJ @ TARAJU KUMAR PANDA VS STATE OF ODISHA	GURUPRASAD BEHERA VS	SORO /303 /2022 () //
14	BLAPL/0004056/2023	NIMKA ADINARAYAN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KASINAGAR /145 /2022 () //
15	BLAPL/0004057/2023	SUNIL NAIK @ PRADHAN@ MUNA VS STATE OF ODISHA	ADITI HOTA VS	TALCHER TOWN /123 /2023 () //
16	BLAPL/0004058/2023	NIMAI MAJUMDAR VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KALIMELA /107 /2020 () //
17	BLAPL/0004059/2023	BALIA @ BALARAM SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR SADAR /95 /2022 () //
18	BLAPL/0004060/2023	RAMESH MALI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KOSAGUMUDA /59 /2021 () //
19	BLAPL/0004061/2023	ASHOK KUMAR PALEI VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	PURI SADAR /209 /2018 () //
20	BLAPL/0004062/2023	SIPU @ SIPUN @ BASUDEV SAMAL VS STATE OF ODISHA	SK. ZAFARULLA VS	SORO /444 /2022 () //
21	BLAPL/0004063/2023	PAPUNA @ BAPINA DAS VS STATE OF ODISHA	HIMADRI KUMAR BISWAL VS	BIRIDI PS /323 /2022 () //
22	BLAPL/0004064/2023	PAPUNA @ BAPINA DAS VS STATE OF ODISHA	HIMADRI KUMAR BISWAL VS	BIRIDI PS /12 /2023 () //
23	BLAPL/0004065/2023	GYANA @ PRAMOD SAHU	SURYAKANTA DWIBEDI	LARAMBA /49 /2023

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0004066/2023	BASUDEV ROUT @ BULIA	GOPAL KRUSHNA MOHANTY	DHENKANAL TOWN /149 /2021
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0004067/2023	SIBA PATRA	BIKASH KARNA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0004068/2023	RAMESH CHANDRA SAHU	AMLAN SHAKTI PAUL	NALCO /50 /2023
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0004069/2023	TARANI RANA	RANJAN KUMAR ROUT	HARABHANGA /4 /2012
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0004070/2023	BINAY KUMAR DASH	BIRAJA PRASANNA DAS	BADAMBADI /7 /2023
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0004071/2023	BINAY KUMAR DASH	BIRAJA PRASANNA DAS	BADAMBADI /8 /2023
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0004072/2023	BINAY KUMAR DASH	BIRAJA PRASANNA DAS	BADAMBADI /11 /2023
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0004073/2023	BINAY KUMAR DASH	BIRAJA PRASANNA DAS	BADAMBADI /14 /2023
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0004074/2023	DEEPAK SUNANI	UMA SHANKAR PATEL	RAJGANGPUR /87 /2022
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0004075/2023	DOLAMANI PANDEY @ SANKIRTAN	SARAT KUMAR JENA	AMBABHONA /161 /2022
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0004076/2023	BIRENDRA SINGH	AUROVINDA MOHANTY	MUNIGUDA /80 /2021
		VS	VS	()

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35	BLAPL/0004077/2023	STATE OF ODISHA RAJAN BIGNESWAR DORA VS	JITENDRA SAMANTARAY VS	// PATTAPUR (DIGAPAHANDI) /230 /2022 ()
36	BLAPL/0004078/2023	STATE OF ODISHA MOHIT KUMAR NAYAK VS	ANUPAM RATH VS	// RAYAGADA /26 /2023 ()
37	BLAPL/0004079/2023	STATE OF ODISHA RAJANIKANTA MALLICK VS	P.K.SAHOO VS	// KAMAKHYANAGAR /64 /2023 ()
38	BLAPL/0004080/2023	STATE OF ODISHA RINKU CHOUDHURY VS	PRASANTA KUMAR SAHOO VS	// SEMILLIGUDA /106 /2022 ()
39	BLAPL/0004081/2023	STATE OF ODISHA BAINA@SANTOSH KUMAR RANA VS	BIJAYA KUMAR DASH VS	// BHADRAK RURAL /625 /2022 ()
40	BLAPL/0004082/2023	STATE OF ODISHA PURNA CHANDRA DAS @ KUNA VS	CHITTA RANJAN DASH VS	// BALIANTA P.S. /354 /2022 ()
41	BLAPL/0004083/2023	STATE OF ODISHA RAJENDRA BHOI VS	SUSHANTA KUMAR PRADHAN VS	// barpalli /360 /2022 ()
42	BLAPL/0004084/2023	STATE OF ODISHA SHAIK SIRAJ VS	MANORANJAN PADHY VS	// NABARANGAPUR TOWN /322 /2017 ()
43	BLAPL/0004085/2023	STATE OF ODISHA SURENDRA BEHERA VS	BIDYADHAR PRADHAN VS	// TUREIKELA /241 /2022 ()
44	BLAPL/0004086/2023	STATE OF ODISHA CHIKUN@TRILOCHAN NAYAK VS	PRAKASH CHANDRA MISHRA VS	// KHAJURIPADA /42 /2021 ()
45	BLAPL/0004087/2023	STATE OF ODISHA DHANU GOUDA VS STATE OF ODISHA	SUKANTA KUMAR BEHERA VS	// TOMANDO /46 /2023 () //

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46	BLAPL/0004088/2023	SUNIL MUDULI @ KALIA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	KUMBHARAPARA /384 /2021 () //
47	BLAPL/0004089/2023	MAMATA KUMBHAR VS STATE OF ODISHA	G.C.HOTA VS	BOLANGIR TOWN /120 /2023 () //
48	BLAPL/0004090/2023	ASHISH@ASISA RANJAN BARIK VS STATE OF ODISHA	APARES BHOI VS	JASHIPUR /70 /2023 () //
49	BLAPL/0004091/2023	MANAS RANA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /33 /2023 () //
50	BLAPL/0004092/2023	JHARIA MEHER VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	BOUDH /327 /2022 () //
51	BLAPL/0004093/2023	ANIL BHUE VS STATE OF ODISHA	KIRTAN DANG VS	KANTAMAL /57 /2022 () //
52	BLAPL/0004094/2023	MUNA@SUGYAN BHOI VS STATE OF ODISHA	BASUDEV PUJARI VS	KANIHA /39 /2020 () //
53	BLAPL/0004095/2023	MANISH GOND@MAJHI VS STATE OF ODISHA	SUDIPTO PANDA VS	PATNAGARH /245 /2020 () //
54	BLAPL/0004096/2023	RAJU @ RAJENDRA MAHARANA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BAIDYANATHPUR /147 /2017 () //
55	BLAPL/0004097/2023	DEVA CHANDA SAV VS STATE OF ODISHA	SANGEETA MOHANTY VS	/ /0 () //
56	BLAPL/0004098/2023	JAGADISH MAHANANDA VS STATE OF ODISHA	DEVASHIS PANDA VS	BURLA /411 /2022 () //
57	BLAPL/0004099/2023	JHUMA NAYAK	ROHIT RANJAN RAY	BALIANTA P.S. /354 /2022

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		VS	VS	()
58	BLAPL/0004100/2023	STATE OF ODISHA KHAGESWAR BHAOI	J.N.PANDA	// KESINGA /77 /2023
		VS	VS	()
59	BLAPL/0004101/2023	STATE OF ODISHA BABULA CHOUDHURY	TUKUNA KUMAR MISHRA	// TIKIRI /151 /2021
		VS	VS	()
60	BLAPL/0004102/2023	STATE OF ODISHA BIKI NAG	SUNIL KUMAR PANDA	// SAMBALPUR TOWN /61 /2023
		VS	VS	()
61	BLAPL/0004103/2023	STATE OF ODISHA PRASANTA BHUE	DIBYA JYOTI SAHOO	// SINDHIKELA PS /48 /2023
		VS	VS	()
62	BLAPL/0004104/2023	STATE OF ODISHA MANORANJAN DORA	BHARAT BHUSAN ROUSTRAY	// BANTALA /298 /2021
		VS	VS	()
63	BLAPL/0004105/2023	STATE OF ODISHA PRABIN@PRAVEEN KUMAR SAMAL	SRIDHAR RATH	// KEONJHAR SADAR /167 /2022
		VS	VS	()
64	BLAPL/0004106/2023	STATE OF ODISHA BHARAT PATRA	BIKRAM CHANDRA GHADEI	// PURI SADAR /209 /2018
		VS	VS	()
65	BLAPL/0004107/2023	STATE OF ODISHA SUJIT THAPA	SWAYAMPRAVA DASH	// / /0
		VS	VS	()
66	BLAPL/0004108/2023	STATE OF ODISHA AJAY PRATAP KORI	DURLLABHA RANJAN MISHRA	// MACHHKUND /36 /2021
		VS	VS	()
67	BLAPL/0004109/2023	STATE OF ODISHA NARASINGH MATTAM	AMIT PRASAD BOSE	// SEMILLIGUDA /120 /2022
		VS	VS	()
68	BLAPL/0004110/2023	STATE OF ODISHA MANASH@SANKAR@SANGRAM NAYAK	ABINASH NAYAK	// PURI SADAR /306 /2022
		VS	VS	()

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69	BLAPL/0004111/2023	STATE OF ODISHA AMBRUSA KARADA VS	TUKUNA KUMAR MISHRA VS	// R.UDAYAGIRI /154 /2021 ()
70	BLAPL/0004112/2023	STATE OF ODISHA SUNNY KUMAR VS	AMLAN SHAKTI PAUL VS	// SPL.TASK FORCE /9 /2022 ()
71	BLAPL/0004113/2023	STATE OF ODISHA KABIR MINYAKA VS	BISWAJIT RANJAN TRIPATHY VS	// LAXMIPUR /92 /2022 ()
72	CMAPL/0000301/2023	STATE OF ODISHA SANAT KUMAR MAHANTA VS	ASHUTOSH MOHANTA VS	// () //
73	CMAPL/0000302/2023	STATE OF ODISHA GOBARDHAN PRADHAN VS	ADV. VS	// () //
74	CMAPL/0000303/2023	STATE OF ODISHA BRAJA MOHAN SARANGI VS	ADV. VS	// () //
75	CMAPL/0000304/2023	STATE OF ODISHA M/S. KONARK OXYGEN PVT. LTD. VS	ADV. VS	// () //
76	CMAPL/0000305/2023	ORISSA STATE FINANCIAL CORPORATION CHITTARANJAN JEE VS	ADV. VS	// () //
77	CMP/0000428/2023	STATE OF ODISHA GAJENDRA BARIK VS	JYOTSNARANI RATH VS	// () //
78	CMP/0000429/2023	SURENDRA BARIK SRIDHAR ROUT VS	NITYANANDA BEHURIA VS	// () //
79	CMP/0000430/2023	LAXMIPRIYA JENA FAKIR MOHAN KHATUA VS	M. BALAKRISHNA RAO VS	// () //
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CMP/0000431/2023	KUMUDINI PANDA @ PANY VS PRASANNA KUMAR PANY	CHITTARANJAN PATNAIK VS	// 0
81	CMP/0000432/2023	KAILASH BARIK VS BAIKUNTHA BARIK	SURYAKANTA PALAI VS	// 0
82	CMP/0000433/2023	ANANTA BEHERA VS DURGA MAJHI	SIDHARTHA MISHRA VS	// 0
83	CMP/0000434/2023	ANANTA BEHERA VS DURGA MAJHI	SIDHARTHA MISHRA VS	// 0
84	CONTC/0002436/2023	DINABANDHU DAS VS BISHNUPADA SETHI, I.A.S.	ADV. VS	// 0
85	CONTC/0002437/2023	DIBAKAR PRASAD HARICHANDAN VS G. MATHIVATHANAN, IAS	RABI NARAYAN BEHERA VS	// 0
86	CONTC/0002438/2023	DINABANDHU MAHANA VS ANU GARG, IAS	ADV VS	// 0
87	CONTC/0002439/2023	SURESH CHANDRA NAYAK VS BHOLANATH BEHERA, SUB REGISTRAR, DOLIPUR, JAJPUR	SUBRATA MISHRA VS	// 0
88	CONTC/0002440/2023	RAMA CHANDRA SAHOO VS BISHNUPADA SETHI, I.A.S.	ADV. VS	// 0
89	CONTC/0002441/2023	BIRABHADRA MISHRA VS BISHNUPADA SETHI, I.A.S.	ADV. VS	// 0
90	CONTC/0002442/2023	RABI NARAYAN DASH VS BISHNUPADA SETHI, I.A.S.	ADV. VS	// 0
91	CONTC/0002443/2023	PURNIMA MOHAPATRA	ADV.	//

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		VS	VS	0
92	CONTC/0002444/2023	BISHNUPADA SETHI, I.A.S. NALINIKANTA MOHAPATRA	ADV.	//
		VS	VS	0
93	CONTC/0002445/2023	BISHNUPADA SETHI, I.A.S. TRILOCHAN SAHOO	ADV	//
		VS	VS	0
94	CONTC/0002446/2023	SATYABRATA SAHU, IAS JAYA KRISHNA SAHOO	ADV	//
		VS	VS	0
95	CONTC/0002447/2023	SATYABRATA SAHU, IAS MAKADAMA SAHOO	ADV	//
		VS	VS	0
96	CONTC/0002448/2023	SATYABRATA SAHU, IAS AMANI BEHERA	ADV.	//
		VS	VS	0
97	CONTC/0002449/2023	SATYABRATA SAHU, I.A.S. GAGAN BIHARI JENA	ADV	//
		VS	VS	0
98	CONTC/0002450/2023	SATYABRATA SAHU, IAS KAILASH CHANDRA MOHAPATRA	ADV	//
		VS	VS	0
99	CONTC/0002451/2023	SATYABRATA SAHU, IAS SARBESWAR ROUTARAY	ADV.	//
		VS	VS	0
100	CONTC/0002452/2023	SATYABRATA SAHU, I.A.S. DINABANDHU SAHOO	ADV.	//
		VS	VS	0
101	CONTC/0002453/2023	SATYABRATA SAHU, I.A.S. PRAHALLAD BHOI	ADV	//
		VS	VS	0
102	CONTC/0002454/2023	SATYABRATA SAHU, IAS SARAT CHANDRA SATAPATHY	ADV	//
		VS	VS	0

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103	CONTC/0002455/2023	SATYABRATA SAHU, IAS TRILOCHAN SWAIN VS	ADV. VS	// // 0
104	CONTC/0002456/2023	SATYABRATA SAHU, I.A.S. PRASANNA KUMAR PATTANAIAK VS	ADV. VS	// // 0
105	CONTC/0002457/2023	SATYABRATA SAHU, I.A.S. TRINATHA SAHOO VS	ADV. VS	// // 0
106	CONTC/0002458/2023	SATYABRATA SAHU, I.A.S. ABINASH PRADHAN VS	ADV. VS	// // 0
107	CONTC/0002459/2023	ASWATHY S, I.A.S. TRINATH SAHU VS	PARSURAM MAHAPATRA VS	// // 0
108	CONTC/0002460/2023	VIR VIKRAM YADAV, I.A.S. TRILOCHAN MALIK VS	ADV VS	// // 0
109	CONTC/0002461/2023	SASWAT MISHRA, IAS RABINDRA NATH BEURA VS	ADV VS	// // 0
110	CONTC/0002462/2023	SASWAT MISHRA, IAS NIMAI CHARAN BHOI VS	ADV VS	// // 0
111	CONTC/0002463/2023	SANTOSH BALA, IPS SOURI PRASAD NAYAK VS	ADV VS	// // 0
112	CONTC/0002464/2023	SASWAT MISHRA, IAS DURGA PRASAD PATTAJOSHI VS	ADV. VS	// // 0
113	CONTC/0002465/2023	SAMARTH BARMA, COLLECTOR, PURI RAMA CHANDRA SAHOO VS	ADV. VS	// // 0
		ASWATHY S., COMMNR. CUM SECY., S AND ME DEPT.		//

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114	CONTC/0002466/2023	RUKMANI HANSDA VS ANANTA KISHORE BEHERA, P.A.G. (A AND E)	ADV. VS	// 0 //
115	CONTC/0002467/2023	AMITA CHOUDHURY VS SIPAK KUMAR PATRA, OAS	ADV. VS	// 0 //
116	CONTC/0002468/2023	PRADEEP KUMAR SAHU VS SARBESWAR BRAMHANANDA MOHAPATRA, ADDL. CHIEF ENGINEER, RWS AND S CIRCLE, BALASORE	ADV VS	// 0 //
117	CONTC/0002469/2023	BASANTA KUMAR BAITHARU VS DEBASISH PATRA, TAHASILDAR, RAIRAKHOL, SAMBALPUR	ADV VS	// 0 //
118	CONTC/0002470/2023	RAMESH CHANDRA BAG VS BHIMSEN PRADHAN, EXECUTIVE DIRECTOR, NALCO., HUMAN RESOURCES DEPT.	NIRANJAN PANDA VS	// 0 //
119	CONTC/0002471/2023	SUKANTI DASH VS USHA PADHEE, I.A.S.	ADV. VS	// 0 //
120	CONTC/0002472/2023	SOUBHAGYA MANJARI MISHRA VS VICE-CHANCELLOR,UTKAL UNIVERSITY	ATMAJIT MANMITH DAS VS	// 0 //
121	CONTC/0002473/2023	RAJENDRA SAHU VS SUSANTA KUMAR MOHANTY	KISHORE KUMAR MISHRA VS	// 0 //
122	CONTC/0002474/2023	RABINDRANATH SATAPATHY VS NARAHARI SETHI, DIRECTOR, HIGHER EDUCATION DEPT.	D.N.MISRA VS	// 0 //
123	CONTC/0002475/2023	PRASANNA KUMAR MISHRA VS DEO RANJAN KUMAR SINGH, I.A.S.	ADV. VS	// 0 //
124	CONTC/0002476/2023	AYESHA TANWIR VS ASWATHY S, IAS	ADV. VS	// 0 //
125	CONTC/0002477/2023	JAGABANDHU MOHANTY	ADV.	//

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		VS	VS	()
126	CONTC/0002478/2023	ASWATHY S., I.A.S. LAXMIDHAR SAHOO	ADV.	//
		VS	VS	()
127	CONTC/0002479/2023	ASWATHI S, I.A.S. SESHADEV PATRA	ADV	//
		VS	VS	()
128	CONTC/0002480/2023	SURYANSHU ROOT, E.O., SONEPUR MUNICIPALITY, SUBARNAPUR DURYODHAN SAHOO	ADV	//
		VS	VS	()
129	CONTC/0002481/2023	ANU GARG, I.A.S. GAJENDRA SWAIN	ADV	//
		VS	VS	()
130	CONTC/0002482/2023	SANDHYARANI MAJHI, TAHASILDAR CHAITANYA BAG	ADV	//
		VS	VS	()
131	CONTC/0002483/2023	SANDHYARANI MAJHI, TAHASILDAR SHANKAR PRASAD JAIN	ADV	//
		VS	VS	()
132	CRLA/0000400/2023	VIR VIKRAM YADAV, I.A.S. NARAYAN GOUDA	MANASI PANDA	DHARAKOT PS /168 /2022
		VS	VS	()
133	CRLA/0000401/2023	STATE OF ODISHA LOPA @ RUPA @ SK. SALAMAT @ SK. SALAMOT	SK. ZAFARULLA	SAHADEV KHUNTA /364 /2021
		VS	VS	()
134	CRLA/0000402/2023	STATE OF ODISHA SUMIT DEHURI @ SAMIT DEHURI	GOURI KUMAR RATH	CHARMAL /184 /2021
		VS	VS	()
135	CRLA/0000403/2023	STATE OF ODISHA ROHIT KUMAR NAYAK	SURYA KANTA PRADHAN	ANGUL TOWN /120 /2017
		VS	VS	()
136	CRLA/0000404/2023	STATE OF ODISHA SANTOSH PRADHAN	SURYA KANTA PRADHAN	CHHENDIPADA /368 /2018
		VS	VS	()

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137	CRLMC/0001838/2023	STATE OF ODISHA DASARATHA KHANSAMA VS	RAMAKANTA PRADHAN VS	// RAIRAKHOL /6 /2018 ()
138	CRLMC/0001839/2023	STATE OF ODISHA SANDHYARANI PANDA VS	ARIJEET MISHRA VS	// / /0 ()
139	CRLMC/0001840/2023	MANORANJAN BHUTIA GOUTAM PRADHAN VS	ARIJEET MISHRA VS	// CHAULIAGANJA /96 /2021 ()
140	CRLMC/0001841/2023	STATE OF ODISHA SUSAMA SATAPATHY VS	DEEPALI MAHAPATRA VS	// CHATRAPUR /423 /2022 ()
141	CRLMC/0001842/2023	STATE OF ODISHA DHIRENDRA DAS VS	GAUTAM CHARAN ROUT VS	// NIALI /36 /2014 ()
142	CRLMC/0001843/2023	STATE OF ODISHA BANAJA BASINI PARIDA @ BEBI VS	GOUTAM CH. ROUT VS	// NIALI /135 /2016 ()
143	CRLMC/0001844/2023	STATE OF ODISHA BIJAYA KHATEI VS	GAUTAM CHARAN ROUT VS	// NIALI /46 /2013 ()
144	CRLMC/0001845/2023	STATE OF ODISHA SABITA MAHALIK VS	JYOTIRMAYA SAHOO VS	// NARASINGHPUR /121 /2021 ()
145	CRLMC/0001846/2023	STATE OF ODISHA PURANJAN GANTA VS	ARUN KUMAR MISHRA VS	// KORAPUT TOWN /89 /2023 ()
146	CRLMC/0001847/2023	STATE OF ODISHA NIRJHAR BISWAS VS	SUBASH CHANDRA ACHARYA VS	// / /0 ()
147	CRLMC/0001848/2023	SONALI BISWAS KHADIA @ BUDHIRAM ROUT VS	KULDEEP MOHANTY VS	// NILGIRI /136 /2020 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0001849/2023	DHRUBA KUMAR BISWAL VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /19 /2003 () //
149	CRLMC/0001850/2023	TEJRAJ NAG VS STATE OF ODISHA	JNYANANANDA PANDA VS	// / /0 () //
150	CRLMC/0001851/2023	AKASH BHOI VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	DHANUPALI /508 /2020 () //
151	CRLMC/0001852/2023	SAROJ KUMAR SAMAL VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	NIHALPRASAD /136 /2016 JMFC, GONDIA(Dhenkanal) GR/0001364/2016
152	CRLMC/0001853/2023	MONU @ SUSANTA DAS VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	SAMBALPUR TOWN /473 /2022 () //
153	CRLMC/0001854/2023	ASHOK ROUT VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	DHENKANAL SADAR /402 /2022 () //
154	CRLMC/0001855/2023	DASARATHI BHOI VS STATE OF ODISHA	CHITTA RANJAN DASH VS	// / /0 () //
155	CRLMC/0001856/2023	KARTIK NAHAK VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	KODALA /74 /2020 () //
156	CRLMC/0001857/2023	HEMANTA BEHERA VS STATE OF ODISHA	SURYAKANTA DASH VS	INDUASTRIAL,NISA /61 /2009 () //
157	CRLMC/0001858/2023	SANTOSH DEHURY @ SANTOSH KUMAR DEHURY VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	JARAPADA /25 /2006 () //
158	CRLMC/0001859/2023	CHAIRMAN BAG VS STATE OF ODISHA	SOUMYA MISHRA VS	TITILAGARH /27 /2019 () //
159	CRLMC/0001860/2023	TAPAN @ PABITRA SETHI	CHITTA RANJAN SAHU	TIHIDI /113 /2018

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
160	CRLMC/0001861/2023	NABIN CHANDRA NAYAK	SANTOSH KUMAR MAHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
161	CRLMC/0001862/2023	SUDAM SAHA	BIDYADHAR PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
162	CRLMC/0001863/2023	ARUN KUMAR ROUT RAY	ARADA JENA	/ /0
		VS	VS	()
		SAROJINI MOHANTY		//
163	CRLMC/0001864/2023	LALIT KISHORE PARIDA @ ANANTA	AKASH BHUYAN	NUAGAON /84 /2017
		VS	VS	()
		STATE OF ODISHA		//
164	CRLMC/0001865/2023	SRIKANTA @ SRIKANTA KUMAR PATNAIK	AMIT PRASAD BOSE	MAHILA P.S.(BBSR) /5 /2023
		VS	VS	()
		STATE OF ODISHA		//
165	CRLMC/0001866/2023	MANGILAL BALDEWA	A.N.ROUTRAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
166	CRLMC/0001867/2023	NILANCHAL FATESINGH @ BABAN FATESINGH	AMITAV TRIPATHY	FATEGARH /119 /2008
		VS	VS	()
		STATE OF ODISHA		//
167	CRLMC/0001868/2023	KUNJA SUNDAR DAS	DILLIP KUMAR RAY	CDA-II /45 /2023
		VS	VS	()
		STATE OF ODISHA		//
168	CRLMC/0001869/2023	SHAKUNTALA JENA	SUDHANSU SEKHAR JENA	/ /0
		VS	VS	()
		STATION OFFICER, KHANDAGIRI P.S., BBSR		//
169	CRLMP/0000717/2023	BIKRAM CHANDRA GHADAI	TATHAGATA SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
170	CRLMP/0000718/2023	ALEKHA CHANDRA PRADHAN	PRASANTA KUMAR DAS	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMP/0000719/2023	STATE OF ODISHA PRASANTA KUMAR PRADHAN VS	JAYANTA KUMAR MAJHI VS	// /0 ()
172	CRLMP/0000720/2023	STATE OF ODISHA ARUNIMA SENAPATI VS	BYOMOKESH SAHOO VS	// /0 ()
173	CRLMP/0000721/2023	BANSIDHAR SENAPATI REBATI SAHOO VS	LALITENDU MISHRA VS	// /0 ()
174	CRLMP/0000722/2023	STATE OF ODISHA NADA PATRA VS	AJAYA KUMAR PRADHAN VS	// /0 ()
175	CRLMP/0000723/2023	STATE OF ODISHA PRITISH KANTA SATAPATHY VS	SATYA SIVASUNDAR MOHANTY VS	// /0 ()
176	CRLMP/0000724/2023	STATE OF ODISHA NABAKISHOR DAS VS	SURYA NARAYAN MISHRA VS	// /0 ()
177	CRLMP/0000725/2023	IIC TANGI POLICE STATION, CUTTACK SARADA PRASAD SAMANTARAY VS	ACHYUTANANDA PATTANAİK VS	// /0 ()
178	CRLREV/0000193/2023	STATE OF ODISHA RANJEET MOHANTY VS	BIBHU PRASAD MOHANTY VS	// /0 ()
179	CRLREV/0000194/2023	NISAT SPITI MOHANTY TEJASMITA MOHAPATRA VS	GOKULANANDA MOHAPATRA VS	// /0 ()
180	ITA/0000048/2023	LT. COL. SOUMYA RANJAN PATI MAHESWAR PANDA VS	BHABANI PRASAD MOHANTY VS	// /0 ()
181	LAA/0000017/2023	I.T.O., WARD-2(1) BHIM SINGH SIDDAR VS	SARBESWAR BEHERA VS	// /0 ()
		COLLECTOR OF SUNDARGARH		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	MACA/0000356/2023	BISWAJIT MOHANTY VS ATMA RAM MISHRA	B.N.SAMANTARAY VS	// 0 //
183	MACA/0000357/2023	PADMINI PATRA VS BHABANI SHANKAR MOHANTA	PRADEEP KUMAR MISHRA VS	// 0 //
184	MACA/0000358/2023	PUSPALATA MOHANTA VS SHISHIR KUMAR	PRADEEP KUMAR MISHRA VS	// 0 //
185	MACA/0000359/2023	SUBHADRA SWAIN VS ABINASH ROUT	DEBASISH PATNAIK VS	// 0 //
186	MATA/0000125/2023	SK. HAIDER ALI VS SK. KHALID	ASHOK KUMAR DASH VS	// 0 //
187	MATA/0000126/2023	JOGENDRA KUMAR BEHERA VS NAMITA BEHERA	ASHOK KUMAR BEHERA VS	// 0 //
188	RPFAM/0000129/2023	MONALISHA SAHOO VS ANSUMAN NAIK	SOUBHAGYA KUMAR DASH VS	// 0 //
189	RSA/0000151/2023	TANUJA SWAIN VS KANHU CHARAN MOHAPATRA	LAKSHMAN MISHRA VS	// 0 //
190	RVWPET/0000129/2023	DR. BISHNU CHARAN DAS VS MANOJ KUMAR MOHAPATRA	SAMEER KUMAR DAS VS	// 0 //
191	RVWPET/0000130/2023	M/S. BALAJI INTERNATIONAL VS UNION BANK OF INDIA	MANAS RANJAN SATPATHY VS	// 0 //
192	RVWPET/0000131/2023	PUPPALA ISWARAMMA VS PUPPALA DHANARAJU	S.S.RAO VS	// 0 //
193	STREV/0000013/2023	M/S. TATA STEEL LTD., JHARKHAND	KAJAL SAHOO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	TRPCRL/000033/2023	SANTOSH KUMAR AGARWAL	ARJEET MISHRA	//0
		VS	VS	0
		STATE OF ODISHA		//
195	TRPCRL/000034/2023	T. WAPANG AO	BISWA KUMAR MISHRA	//0
		VS	VS	0
		STATE OF ODISHA		//
196	WA/0000730/2023	STATE OF ODISHA	SASWAT DAS, A.G.A.	//
		VS	VS	0
		SURENDRANATH POTHAL		//
197	WA/0000731/2023	THE P.S FOOD SUPPLIES AND CONSUMER W.F.	PURNA CHANDRA DAS, A.S.C.	//
		VS	VS	0
		BIJAY KUMAR MOHANTY		//
198	WA/0000732/2023	STATE OF ODISHA	SAILAZA NANDAN DAS, A.S.C.	//
		VS	VS	0
		TARANI CHARAN MOHARANA		//
199	WA/0000733/2023	STATE OF ODISHA	SAILAZA NANDAN DAS,A.S.C	//
		VS	VS	0
		SUSANTA KUMAR MAHARANA		//
200	WA/0000734/2023	STATE OF ODISHA	UTTAM KUMAR SAHOO,A.S.C	//
		VS	VS	0
		BAIKUNTHA SAHU		//
201	WA/0000735/2023	STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
		BISWAJIT SAHOO		//
202	WA/0000736/2023	PURANMAL AGARWAL	SAMVIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
203	WA/0000737/2023	STATE OF ODISHA	SHAKTI PRASAD PANDA, A.G.A.	//
		VS	VS	0
		DEBENDRA KUMAR GARNAYAK		//
204	WA/0000738/2023	KRUSHNA CHANDRA BEHERA	TUSHAR KANTA SAHOO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WA/0000739/2023	ODISHA GRAMYA BANK, BBSR TRINATH MISHRA VS	KIRTAN DANG VS	// // 0
206	WA/0000740/2023	STATE INFORMATION COMMN., ODISHA SADASIBA NAYAK VS	LAXMIKANTA MOHANTY VS	// // 0
207	WA/0000741/2023	STATE OF ODISHA PURNA CHANDRA MOHAPATRA VS	LAXMIKANTA MOANTY VS	// // 0
208	WA/0000742/2023	STATE OF ODISHA STATE OF ODISHA VS	SAILAZA NANDAN DAS,A.S.C VS	// // 0
209	WP(C)/0011571/2023	SUSANTA KUMAR SAHU NILACHALA SARASWATA SANGHA, CUTTACK VS	BIBHUTI BHUSAN CHOUDHURY VS	// // 0
210	WP(C)/0011572/2023	STATE OF ODISHA SARAT CHANDRA NAYAK VS	MANAS RANJAN BADAJENA VS	// // 0
211	WP(C)/0011573/2023	STATE OF ODISHA SAMARENDRA MUDULI VS	AUROVINDA MOHANTY VS	// // 0
212	WP(C)/0011574/2023	STATE OF ODISHA JAGADANANDA ACHARYA VS	RANJIT SAMAL VS	// // 0
213	WP(C)/0011575/2023	STATE OF ODISHA KHIROD KUMAR DAS VS	AMIYA KUMAR CHHATOI VS	// // 0
214	WP(C)/0011576/2023	STATE OF ODISHA BHAGAT CHANDRA PATRA VS	RANJIT SAMAL VS	// // 0
215	WP(C)/0011577/2023	STATE OF ODISHA CHANDRABADANI ROUSTRAY VS HARISH CHANDRA PAIKARAY	SANJIB KUMAR BHANJADEO VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0011578/2023	SAMBHUNATH PANIGRAHI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
217	WP(C)/0011579/2023	SAHADEB PUJARI VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
218	WP(C)/0011580/2023	SAMPADA KUMAR DAS VS STATE OF ODISHA	SUBHA KUMAR MISHRA VS	// 0 //
219	WP(C)/0011581/2023	PRAFULLA BEHERA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
220	WP(C)/0011582/2023	RUBILATA SAHU VS URMILA POLLAI	GOURI MOHAN RATH VS	// 0 //
221	WP(C)/0011583/2023	DILIP KUMAR PRADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
222	WP(C)/0011584/2023	NARESH KUMAR SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
223	WP(C)/0011585/2023	KHAGENDRA MAHAKUD VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
224	WP(C)/0011586/2023	SATRUJIT SAHOO VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
225	WP(C)/0011587/2023	BHAGIRATHI MOHANTY VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
226	WP(C)/0011588/2023	PRASANTA BEHERA VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
227	WP(C)/0011589/2023	MITHUN BEHERA	SUBHENDU KUMAR NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0011590/2023	THE STATE OF ODISHA PRASHANTA KUMAR DASH	RANJIT SAMAL	//
		VS	VS	0
229	WP(C)/0011591/2023	STATE OF ODISHA MANDAKINI KHILAR	RANJIT SAMAL	//
		VS	VS	0
230	WP(C)/0011592/2023	STATE OF ODISHA LILABATI MOHANTY	PRAFULLA KUMAR RATH	//
		VS	VS	0
231	WP(C)/0011593/2023	STATE OF ODISHA LAXMIPRIYA PRUSTY	PRAFULLA KUMAR RATH	//
		VS	VS	0
232	WP(C)/0011594/2023	STATE OF ODISHA BRAJABIHARI SAHOO	ARUN KUMAR PATRA	//
		VS	VS	0
233	WP(C)/0011595/2023	STATE OF ODISHA BAIDYANATH GOCHHAYAT	SHIVSANKAR MOHANTY	//
		VS	VS	0
234	WP(C)/0011596/2023	UNION OF INDIA ANIL KUMAR BHOI	ARUN KUMAR PATRA	//
		VS	VS	0
235	WP(C)/0011597/2023	STATE OF ODISHA BIJAY SAMAL	LAMBODAR PRADHAN	//
		VS	VS	0
236	WP(C)/0011598/2023	STATE OF ODISHA GITANJALI DASH	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
237	WP(C)/0011599/2023	STATE OF ODISHA PRADEEP PRADHAN	ARUN KUMAR PATRA	//
		VS	VS	0
238	WP(C)/0011600/2023	STATE OF ODISHA NITAI DAS	LAMBODAR PRADHAN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0011601/2023	STATE OF ODISHA PURNA CHANDRA JENA VS	SANJIT KUMAR DAS VS	// // ()
240	WP(C)/0011602/2023	STATE OF ODISHA UMA SANKAR MEHER VS	PRASANTA KUMAR MOHANTY VS	// // ()
241	WP(C)/0011603/2023	STATE OF ODISHA BISHNU CHARAN SAHOO VS	ARUN KUMAR PATRA VS	// // ()
242	WP(C)/0011604/2023	STATE OF ODISHA BASUDEV SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // ()
243	WP(C)/0011605/2023	STATE OF ODISHA GOVINDA SANDHA VS	DEBENDRA KUMAR DHAR VS	// // ()
244	WP(C)/0011606/2023	STATE OF ODISHA SAUMYA RANJAN BEHERA JADAV VS	BIRAJA PRASANNA DAS VS	// // ()
245	WP(C)/0011607/2023	STATE OF ODISHA SUNIL PATRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
246	WP(C)/0011608/2023	STATE OF ODISHA TARUN KUMAR DAS VS	BIRAJA PRASANNA DAS VS	// // ()
247	WP(C)/0011609/2023	STATE OF ODISHA HARAMOHAN MOHANTY VS	DILLIP KUMAR MOHAPATRA VS	// // ()
248	WP(C)/0011610/2023	STATE OF ODISHA LABA SAHU VS	DILLIP KUMAR MOHAPATRA VS	// // ()
249	WP(C)/0011611/2023	STATE OF ODISHA NABEENA PENTIA @ BHATARA VS SUB-COLLECTOR, JEYPORE	GOPINATH MISHRA VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0011612/2023	DHRUBA CHARAN NAYAK VS STATE OF ODISHA	DEBADATTA MOHANTY VS	// 0 //
251	WP(C)/0011613/2023	NIRANJAN MOHANTY VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
252	WP(C)/0011614/2023	DHRUBA CHARAN NAIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
253	WP(C)/0011615/2023	RAMESH CHANDRA PAITAL VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
254	WP(C)/0011616/2023	PRAKASH CHANDRA NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
255	WP(C)/0011617/2023	SUVENDU KUMAR SABAR VS THE GOVT. OF ODISHA	UMESH CHANDRA DORA VS	// 0 //
256	WP(C)/0011618/2023	ASHOK KUMAR BARIK VS REGIONAL MANAGER, RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
257	WP(C)/0011619/2023	JASHABANTA NARAYANPRADHANI VS THE GOVT. OF ODISHA	UMESH CHANDRA DORA VS	// 0 //
258	WP(C)/0011620/2023	HEMANTA KUMAR TANTI VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
259	WP(C)/0011621/2023	GADADHAR PATRA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
260	WP(C)/0011622/2023	DEBASISH MALIK VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
261	WP(C)/0011623/2023	ASWINI KUMAR NANDA	BRAJA MOHAN SARANGI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0011624/2023	ASHISH KUMAR GADTIA	JAGABANDHU SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0011625/2023	SHREEMANTA PANDA	BIKASH KUMAR ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0011626/2023	SIBA SANKAR KAR	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0011627/2023	SANTOSH KUMAR SAHOO	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0011628/2023	KRUSHNA PRASAD DAS	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0011629/2023	HEMANTA KUMAR MOHANTY	ASHOK KUMAR SWAIN	//
		VS	VS	0
		ORISSA WATER SUPPLY AND SEWERAGE BOARD, BBSR		//
268	WP(C)/0011630/2023	SANTOSH KUMAR BARIK	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0011631/2023	M/S.BISHANDAYAL INFRATECH, KAZI BAZAR	RUDRA PRASAD KAR	//
		VS	VS	0
		COMMNR. OF CT AND GST, CUTTACK		//
270	WP(C)/0011632/2023	NARENDRA KUMAR SAHOO	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0011633/2023	M/S SUBHANKAR ASSOCIATES, BBSR	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0011634/2023	KASINATH PRADHAN	ANURAG PATI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0011635/2023	STATE OF ODISHA ARS VENTURES, BBSR VS	PRAFULLA KUMAR RATH VS	// // ()
274	WP(C)/0011636/2023	STATE OF ODISHA M/S GM IRON AND STEEL COMPANY LTD., KOLKATA	BURGA PRASAD NANDA VS	// // ()
275	WP(C)/0011637/2023	STATE OF ODISHA MANOJ KUMAR PRADHAN VS	GOURI MOHAN RATH VS	// // ()
276	WP(C)/0011638/2023	STATE OF ODISHA TUNA BEHERA VS	ANURAG PATI VS	// // ()
277	WP(C)/0011639/2023	STATE OF ODISHA SATYANARAYAN GOCHIKAR VS	PRINCE PATNAIK VS	// // ()
278	WP(C)/0011640/2023	STATE OF ODISHA REBATI JENA VS	BANSHIDHAR BAUG VS	// // ()
279	WP(C)/0011641/2023	BAIKUNTHA ROUT MANOJ KUMAR DAS VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
280	WP(C)/0011642/2023	COLLECTOR-CUM-DM, CUTTACK SANTILATA MOHANTY VS	NIHAL RATH VS	// // ()
281	WP(C)/0011643/2023	STATE OF ODISHA ASHWINI KUMAR NAYAK VS	NIHAL RATH VS	// // ()
282	WP(C)/0011644/2023	STATE OF ODISHA RAJENDRA KUMAR RAUL VS	ARJUNA CHARANA BEHERA VS	// // ()
283	WP(C)/0011645/2023	STATE OF ODISHA UMAKANTA BARIK VS	NIHAL RATH VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0011646/2023	SANJUKTA NAYAK VS JOINT COMMNR. OF STATE TAX, BBSR	MAHASWETA PATNAIK VS	// 0 //
285	WP(C)/0011647/2023	SISIRA KANTA PANDA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
286	WP(C)/0011648/2023	PADMANAVA DHALL VS STATE OF ODISHA	DIPTISH PRASAD PATTANAIAK VS	// 0 //
287	WP(C)/0011649/2023	BHIKARI CHARAN SAHOO VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //
288	WP(C)/0011650/2023	ABHIMANYU JENA VS STATE OF ODISHA	MANASI MOHAPATRA VS	// 0 //
289	WP(C)/0011651/2023	SANTOSH KUMAR SUBUDHI VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	// 0 //
290	WP(C)/0011652/2023	HARIHAR MISHRA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
291	WP(C)/0011653/2023	PRAMODA KUMAR SAHOO VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	// 0 //
292	WP(C)/0011654/2023	MANAS KUMAR SUNA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// 0 //
293	WP(C)/0011655/2023	JAGADIS PRASAD MAJHI VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	// 0 //
294	WP(C)/0011656/2023	DHOBA POLEI VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
295	WP(C)/0011657/2023	ARUP KUMAR NANDA	SIDDHARTHA SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0011658/2023	NIRANJAN MAHAKUDA	BIJAY KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0011659/2023	PRATIMA PRADHAN	MAHENDRA KUMAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0011660/2023	NAKUL CHARAN JENA	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0011661/2023	URMILA MAJHI	UNMESH CHANDRA JENA	//
		VS	VS	0
		EXECUTIVE OFFICER, BHADRAK		//
300	WP(C)/0011662/2023	PRABIR KUMAR DUTTA	JAYAKRISHNA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0011663/2023	JANA SHAKTI PARTY, KENDRAPARA	PABITRA KUMAR BEHERA	//
		VS	VS	0
		THE CHIEF ELECTION COMMISSION OF INDIA, NEW DELHI		//
302	WP(C)/0011664/2023	RAMA CHANDRA PATI	BISWAJIT MAHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0011665/2023	G.VENKATESWAR DORA	BHARAT CHANDRA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0011666/2023	BHARAT CHANDRA BARIK	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0011667/2023	BICHITRANANDA KAR	BHARAT CHANDRA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0011668/2023	ASHIS BABU	BISWAJIT RANJAN TRIPATHY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0011669/2023	STATE OF ODISHA DEEPAK KUMAR DAS VS	SATYA NARAYAN MISHRA 4 VS	// // ()
308	WP(C)/0011670/2023	BRANCH MANAGER, UCO BANK, BHADRAK GANGADHAR SAHOO VS	KHIROD CHANDRA MAJHI VS	// // ()
309	WP(C)/0011671/2023	R.T.O.,CUTTACK ANASUYA NAYAK VS	BHABANI PRASAD MOHANTY VS	// // ()
310	WP(C)/0011672/2023	THE COMMNR, OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX,CUTTACK ISWAR MANTU VS	KHIROD CHANDRA MAJHI VS	// // ()
311	WP(C)/0011673/2023	R.T.O.,GANJAM BASANTI BEHERA VS	KHIROD CHANDRA MAJHI VS	// // ()
312	WP(C)/0011674/2023	R.T.O.,CHANDIKHOL RANGADHAR SAHOO VS	KHIROD CHANDRA MAJHI VS	// // ()
313	WP(C)/0011675/2023	R.T.O.,CUTTACK TANGUDU SANJEEV PATRO VS	JITENDRA KUMAR MOHAPATRA VS	// // ()
314	WP(C)/0011676/2023	GENERAL MANAGER, REC LTD. NEW DELHI BANAMALI SAHOO VS	KHIROD CHANDRA MAJHI VS	// // ()
315	WP(C)/0011677/2023	R.T.O.,CUTTACK CHAMPA SARKAR VS	BABITA KUMARI PATTANAIAK VS	// // ()
316	WP(C)/0011678/2023	STATE OF ODISHA GANGADHAR SAHOO VS	KHIROD CHANDRA MAJHI VS	// // ()
317	WP(C)/0011679/2023	R.T.O.,CUTTACK GANGADHAR SAHOO VS	KHIROD CHANDRA MAJHI VS	// // ()
		R.T.O.,CUTTACK		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0011680/2023	RAJ KISHORE DASH VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
319	WP(C)/0011681/2023	KARUNAKAR PRADHAN VS R.T.O.,BALASORE	CHANDAN MISHRA VS	// 0 //
320	WP(C)/0011682/2023	SAROJA KUMAR DAS VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
321	WP(C)/0011683/2023	PRAMOD MALLIK VS R.T.O.,KENDRAPARA	CHANDAN MISHRA VS	// 0 //
322	WP(C)/0011684/2023	JUGAL KISHORE SAHU VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	// 0 //
323	WP(C)/0011685/2023	SUBRAT HIAL VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	// 0 //
324	WP(C)/0011686/2023	KARUNAKAR PRADHAN VS R.T.O.,BALASORE	CHANDAN MISHRA VS	// 0 //
325	WP(C)/0011687/2023	LAXMAN PRADHAN VS THE STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
326	WP(C)/0011688/2023	THE BM, INDUSIND BANK LTD., CUTTACK VS R.T.O.,CUTTACK	CHANDAN MISHRA VS	// 0 //
327	WP(C)/0011689/2023	LINGARAJ PALAKA VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	// 0 //
328	WP(C)/0011690/2023	KARUNAKAR PRADHAN VS R.T.O.,CHANDIKHOLE	CHANDAN MISHRA VS	// 0 //
329	WP(C)/0011691/2023	M/S.SKGG HOTEL PVT.LTD. KALAHANDI	SUJATA JENA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	WP(C)/0011692/2023	EE (ELECT.)KEED, BHAWANIPATNA GOREKH MAHANANDIA	HIMANSHU BHUSAN DASH	//
		VS	VS	0
331	WP(C)/0011693/2023	STATE OF ODISHA TRILOCHAN PANDA	ASHOK KUMAR ROUT	//
		VS	VS	0
332	WP(C)/0011694/2023	R.T.O.,CUTTACK SABITA MOHANTY	ASIT KUMAR JENA	//
		VS	VS	0
333	WP(C)/0011695/2023	STATE OF ODISHA BALARAM CHAULIA	ASHOK KUMAR ROUT	//
		VS	VS	0
334	WP(C)/0011696/2023	R.T.O.,SAMBALPUR SRIKANT DAS	LALIT KUMAR MAHARANA	//
		VS	VS	0
335	WP(C)/0011697/2023	TPCODL, BBSR DADHIBAMAN JENA	PRASANNA KUMAR SAHOO	//
		VS	VS	0
336	WP(C)/0011698/2023	STATE OF ODISHA ALOK KUMAR JENA	ASHOK KUMAR ROUT	//
		VS	VS	0
337	WP(C)/0011699/2023	R.T.O.,KENDRAPARA DAMODAR SAHOO	LALIT KUMAR MAHARANA	//
		VS	VS	0
338	WP(C)/0011700/2023	TPCODL, BBSR BALAKRUSHNA BEHERA	PRASANNA KUMAR SAHOO	//
		VS	VS	0
339	WP(C)/0011701/2023	STATE OF ODISHA SUBASH CHANDRA BEHERA	SATYA NARAYAN BHRAMAR RAY	//
		VS	VS	0
340	WP(C)/0011702/2023	STATE OF ODISHA MURALIDHAR BEURA	EKTA AGRAWAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0011703/2023	STATE OF ODISHA MURALIDHAR BEURA VS	EKTA AGARWAL VS	// // ()
342	WP(C)/0011704/2023	STATE OF ODISHA LAXMIDHAR MALU VS	MANAS RANJAN BADAJENA VS	// // ()
343	WP(C)/0011705/2023	STATE OF ODISHA ASHOK KUMAR SAHOO VS	SANTOSH KUMAR SWAIN VS	// // ()
344	WP(C)/0011706/2023	STATE OF ODISHA ROYAL GRANITES, GANJAM VS	PRASANNA KUMAR PANDA VS	// // ()
345	WP(C)/0011707/2023	DY. COMMISSIONER OF CT AND GST, GANJAM DAKTAR SOREN VS	LAXMAN BHOI VS	// // ()
346	WP(C)/0011708/2023	STATE OF ODISHA DEBASIS MISHRA VS	BIJAY PANDA VS	// // ()
347	WP(C)/0011709/2023	THE ADDL. STATE TAX OFFICER, CT AND GST. KEONJHAR RINU NAYAK VS	SAMAYA KUMAR RAY VS	// // ()
348	WP(C)/0011710/2023	ADDL. COMMNR. OF LAND RECORDS AND SETTLEMENT, COLLECTORATE, JAJPUR ROYAL GRANITES, GANJAM VS	PRASANNA KUMAR PANDA (3) VS	// // ()
349	WP(C)/0011711/2023	DY. COMMNR. OF CT AND GST, GANJAM I SUKANTA CHANDRA MOHAPATRA VS	SWAPNA KUMAR OJHA VS	// // ()
350	WP(C)/0011712/2023	STATE OF ODISHA NIRUPAMA BEHERA VS	NIRANJAN PANDA VS	// // ()
351	WP(C)/0011713/2023	STATE OF ODISHA SRIKANTA BAL VS	SATYA NARAYAN MISHRA 4 VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0011714/2023	AHALYA MALIK VS STATE OF ODISHA	RAJIB RATH VS	// 0 //
353	WP(C)/0011715/2023	MOUSUMI ROUT VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// 0 //
354	WP(C)/0011716/2023	PUSPALATA LENKA VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
355	WP(C)/0011717/2023	RENUBALA DAS VS STATE OF ODISHA	PRATIK NAYAK VS	// 0 //
356	WP(C)/0011718/2023	RANJAN KUMAR NAYAK VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// 0 //
357	WP(C)/0011719/2023	SURENDRA KUMAR SAHOO VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
358	WP(C)/0011720/2023	JANMEJAYA BARAL VS STATE OF ODISHA	RAJIB RATH VS	// 0 //
359	WP(C)/0011721/2023	NIRANJAN PANIGRAHI VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
360	WP(C)/0011722/2023	SUKUMAR DAS VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
361	WP(C)/0011723/2023	KISHOR CHANDRA PATI VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
362	WP(C)/0011724/2023	MAHESWAR PANIGRAHI VS GOVT. OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
363	WP(C)/0011725/2023	PRANAYANI LENKA	SANJIB KUMAR BHANJADEO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0011726/2023	PRASANTA KUMAR MAHANTA	PRONOY MOHANTY	//
		VS	VS	0
		COLLECTOR AND DM, MAYURBHANJ		//
365	WP(C)/0011727/2023	SUDAM MAHARANA	SAMARENDRA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0011728/2023	MANORANJAN PANIGRAHI	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0011729/2023	DEEPAK KUMAR BEHERA	SAMARENDRA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0011730/2023	ANUSUYA BEHERA	MOHAMMED MUSTAQ ANSARI	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0011731/2023	UJWALAKANT DAS	ASHOK KUMAR MOHAPATRA 1	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0011732/2023	M/S CEF ENGINEERING, BBSR	SOMANATH MISHRA	//
		VS	VS	0
		DY. DIRECTOR (REVENUE), ESIC, BBSR		//
371	WP(C)/0011733/2023	LAXMIDHAR SAHOO	AMITAV TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0011734/2023	DEBASISH MOHANTY	BISWAJIT NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0011735/2023	MANOJ KUMAR BASTARAY	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0011736/2023	ARAPALI SUKURU @ A.SUKURU	SURJYA NARAYAN SAHU	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0011737/2023	STATE OF ODISHA LOKANATHA MUDULI VS BIJAYA KUMAR SAHOO	NIRANJAN LENKA VS	// // 0 //
376	WP(C)/0011738/2023	SURESH CHANDRA PATRA VS STATE OF ODISHA	GANGADHAR SAMAL VS	// 0 //
377	WP(C)/0011739/2023	ARUNAV PADHIARY VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
378	WP(C)/0011740/2023	AJIT KUMAR AGRAWAL VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
379	WP(C)/0011741/2023	RAMESH CHANDRA MAJHI VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //
380	WP(C)/0011742/2023	RAJESH KUMAR SWAIN VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //
381	WP(C)/0011743/2023	DEPI PRASAD TRIPATHY VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //
382	WP(C)/0011744/2023	DEBI PRASAD TRIPATHY VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //
383	WP(C)/0011745/2023	KARUNAKAR ROUSTRAY VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //
384	WP(C)/0011746/2023	KEDAR HARIJAN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
385	WP(C)/0011747/2023	KARUNAKAR ROUSTRAY VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0011748/2023	BARUN KARUAN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
387	WP(C)/0011749/2023	PRIYADARSAN DAS VS STATE OF ODISHA	CHINMAYA KUMAR NAYAK VS	// 0 //
388	WP(C)/0011750/2023	RAJESH KUMAR SWAIN VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //
389	WP(C)/0011751/2023	PRIYADARSAN DAS VS STATE OF ODISHA	CHINMAYA KUMAR NAYAK VS	// 0 //
390	WP(C)/0011752/2023	PRIYADARSAN DAS VS STATE OF ODISHA	CHINMAYA KUMAR DAS VS	// 0 //
391	WP(C)/0011753/2023	PRIYADARSAN DAS VS STATE OF ODISHA	CHINMAYA KUMAR DAS VS	// 0 //
392	WP(C)/0011754/2023	GANGADHAR OJHA VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
393	WP(C)/0011755/2023	RANGADHAR PRADHAN VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
394	WP(C)/0011756/2023	SANJAY KUMAR GOCHHAYAT VS UCO BANK	ABHISHEK MOHANTY VS	// 0 //
395	WPCRL/0000048/2023	PURNIMA ROUT VS STATE OF ODISHA	SARADA PRASAD DASH VS	//0 0 //
396	ABLAPL/0003649/2023	TRILOCHAN KANHAR VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	BOUDH /144 /2023 0 //
397	ABLAPL/0003650/2023	KRUPASINDHU BISWAL	ASWINI KUMAR KARMI	KISHORENAGAR (ANUGUL) /20 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0003651/2023	BIRANCHI SHANKAR PATI	ARADA JENA	JAJPUR ROAD /672 /2022
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0003652/2023	SANTILATA SWAIN @ SANTI SWAIN	RAJENDRA NARAYAN ROUT	ABHAYACHANDPUR /86 /2023
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0003653/2023	BICHITRA KUMAR ROUT	BRUNDABAN ROUT	/ /0
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0003654/2023	UDDHABA CHARAN DAS	GOPINATH MISHRA	SORO /93 /2023
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0003655/2023	CHABI NAIK	AVIJIT PATNAIK	BIDANASI /72 /2023
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0003656/2023	KESHAB HATI @ KESHAB CHANDRA HATI	ANURAG PATI	KHUNTUNI /64 /2023
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0003657/2023	NIRANJAN SAHOO	DILLIP KUMAR MOHANTY	MAHANGA /26 /2013
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0003658/2023	KANHU @ ADITYA BEURA	KAMALAKANTA MOHANTA	CUTTACK SADAR /191 /2023
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0003659/2023	JYOTI RANJAN PATRA	PRIYA RANJAN SINGH	BARBIL /99 /2023
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0003660/2023	MAL BABU	SWARAJ PATEL	LEPHRIPADA /77 /2023
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0003661/2023	SUJATA BARIK	SAROJ RANJAN SUBUDHI	PHULBANI TOWN /77 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0003662/2023	STATE OF ODISHA ANANDA KUMAR SWAIN @ JAGU SWAIN VS	BIBHU PRASAD CHHUALSINGH VS	// DELANGA /96 /2023 ()
410	ABLAPL/0003663/2023	STATE OF ODISHA MAHAMMAD RAHEMAN VS	ASHOK JENA VS	// TIGIRIA /38 /2023 ()
411	ABLAPL/0003664/2023	STATE OF ODISHA SABITA BAL @ SABITA PRAVA BISWAL VS	BIJAY JENA VS	// MARINE PST TALCHUA /45 /2023 ()
412	ABLAPL/0003665/2023	STATE OF ODISHA PRASANT SABHA NAYAK VS	SOUBHAGYA KUMAR DASH VS	// SERANGO /96 /2022 ()
413	ABLAPL/0003666/2023	STATE OF ODISHA SUSHANTA SWAIN VS	BIJAYA KUMAR RAGADA VS	// PADAMPUR /25 /2023 ()
414	ABLAPL/0003667/2023	STATE OF ODISHA BUDHA @ RAMESH JENA VS	RAJIB PANI VS	// BALASORE SADAR /97 /2023 ()
415	ABLAPL/0003668/2023	STATE OF ODISHA BIRANCHI SAHOO VS	SURYAKANTA DWIBEDI VS	// KISHORENAGAR (ANUGUL) /46 /2023 ()
416	ABLAPL/0003669/2023	STATE OF ODISHA RABINDRA KUMAR MOHANTY VS	SMRUTI RANJAN MOHAPATRA VS	// MANCHESWAR P.S. /426 /2021 ()
417	ABLAPL/0003670/2023	STATE OF ODISHA PARSURAM BISWAL VS	SANJIT MISHRA VS	// CHANDANPUR /71 /2023 ()
418	ABLAPL/0003671/2023	STATE OF ODISHA UDAYA BEHERA VS	SANJIT MISHRA VS	// BASELI SAHI PS /83 /2023 ()
419	ABLAPL/0003672/2023	STATE OF ODISHA SK. NAIM VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// TIGIRIA /38 /2023 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0003673/2023	BIDESI SETHI VS STATE OF ODISHA	MANORANJAN MUDULI VS	NARASINGHPUR /60 /2018 () //
421	ABLAPL/0003674/2023	RIYAJUDDIN KHAN VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /112 /2023 () //
422	ABLAPL/0003675/2023	UMESH BEJ VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	BASUDEVPUR /188 /2023 () //
423	ABLAPL/0003676/2023	DUKHI DAS VS STATE OF ODISHA	SARAT KUMAR JENA VS	RAMBHA (KHALLIKOTE) /96 /2023 () //
424	ABLAPL/0003677/2023	SAMEER RANJAN PRUSTY VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	CAPITAL P.S. /379 /2022 () //
425	ABLAPL/0003678/2023	JASASWINI MOHAPATRA @ JASHASWINI MAHAPATRA VS STATE OF ODISHA	ANANANDA PANDA VS	BHAWANIPATNA TOWN /64 /2022 () //
426	ABLAPL/0003679/2023	BABUL @ SUBHA RANJAN PRUSTY VS STATE OF ODISHA	SAMBHU CH. NATH SHARMA VS	KHANDAPARA /52 /2023 () //
427	ABLAPL/0003680/2023	TIKILI MALLIK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KALINGA NAGAR /53 /2023 () //
428	ABLAPL/0003681/2023	ARJUN BAIDYA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MARINE PS AT JAMBO /73 /2023 () //
429	ABLAPL/0003682/2023	NIRMAL MALLICK @ NIPULI VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	KAMAKHYANAGAR /64 /2023 () //
430	ABLAPL/0003683/2023	SUSHIL NAYAK @ SUSHIL KUMAR NAYAK VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	DHENKANAL SADAR /127 /2023 () //
431	ABLAPL/0003684/2023	ANIL KUMAR NAIK	BIDYALOK MOHAPATRA	TALCHER TOWN /224 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	ABLAPL/0003685/2023	STATE OF ODISHA PRAFULLA KUMAR BHADRA	ASHOK KUMAR BEHERA	// JENAPUR /78 /2023
		VS	VS	()
433	ABLAPL/0003686/2023	STATE OF ODISHA BENUDHAR RANA	JANMEJAYA DASH	// SINAPALI /67 /2023
		VS	VS	()
434	ABLAPL/0003687/2023	STATE OF ODISHA SANATAN PANDA	NIRANJAN LENKA	// NIALI /44 /2023
		VS	VS	()
435	ABLAPL/0003688/2023	STATE OF ODISHA PURANAMI SAHU	BIDYALOK MOHAPATRA	// TALCHER TOWN /224 /2023
		VS	VS	()
436	ABLAPL/0003689/2023	STATE OF ODISHA SUMITRA SUR @ SUMEETA SUR	PRAVASH CHANDRA JENA	// KAMARDA /23 /2023
		VS	VS	()
437	ABLAPL/0003690/2023	STATE OF ODISHA MD JAMIL	BISWARANJAN DALAI	// KUTRA /45 /2023
		VS	VS	()
438	ABLAPL/0003691/2023	STATE OF ODISHA SANTOSH NAYAK	RAMESH CHANDRA MAHARANA	// NAYAGARH /42 /2022
		VS	VS	()
439	ABLAPL/0003692/2023	STATE OF ODISHA TIKI SAMAL@TIKAN SAMAL	SUNIL KUMAR PANDA	// DHENKANAL SADAR /83 /2022
		VS	VS	()
440	ABLAPL/0003693/2023	STATE OF ODISHA SANJIT MOHAPATRA @ SANJEEV MOHAPATRA	SANJIB KUMAR BHANJADEO	// KHURDA P.S. /186 /2023
		VS	VS	()
441	ABLAPL/0003694/2023	STATE OF ODISHA PRADESH DALAI@PRADESHA DALAI	SMRUTI RANJAN MOHAPATRA	// ASTARANGA /57 /2023
		VS	VS	()
442	ABLAPL/0003695/2023	STATE OF ODISHA ARUN ACHARYA @ ARUN KUMAR ACHARYA	CHANDAN KUMAR MOHANTY	// TOMANDO /79 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :12/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0003696/2023	STATE OF ODISHA ANSHUMAN PATTNAIK VS	RAMESH CHANDRA MAHARANA VS	// LALBAG /63 /2023 ()
444	ABLAPL/0003697/2023	STATE OF ODISHA LOBHA BEHERA VS	SARAT KUMAR JENA VS	// AMBABHONA /17 /2023 ()
445	ABLAPL/0003698/2023	STATE OF ODISHA JALPANA PATRA VS	PRAVASH CH JENA VS	// BHOGRAI /123 /2023 ()
446	ABLAPL/0003699/2023	STATE OF ODISHA KHIROD SAHOO VS	SK. ZAFARULLA VS	// MAHILA P.S. BUXIBAZAR /27 /2023 ()
447	ABLAPL/0003700/2023	STATE OF ODISHA RAJU @ RAJESH KUMAR SAHOO VS	LAXMINARAYAN SAHOO VS	// KAMAKHYANAGAR /95 /2023 ()
448	ABLAPL/0003701/2023	STATE OF ODISHA BISWANATH JENA VS	BISWAJIT NAYAK VS	// NAYAPALLI P.S. /126 /2023 ()
449	ABLAPL/0003702/2023	STATE OF ODISHA BISWANATH JENA VS	BISWAJIT NAYAK VS	// NAYAPALLI P.S. /125 /2023 ()
450	ABLAPL/0003703/2023	STATE OF ODISHA ARABINDA @ ARBIND ROUT VS	DIBYA JYOTI SAHOO VS	// MARSHAGHAI /171 /2023 ()
451	ABLAPL/0003704/2023	STATE OF ODISHA BISWANATH JENA VS	BISWAJIT NAYAK VS	// NAYAPALLI P.S. /124 /2023 ()
452	ABLAPL/0003705/2023	STATE OF ODISHA MAHENDRA NAYAK VS	SALAUDDIN KHAN VS	// TALCHER TOWN /190 /2023 ()
453	ABLAPL/0003706/2023	STATE OF ODISHA SILU @ PRADIP JENA @ PRADEEP KUMAR JENA VS	ASHOK KUMAR SAHOO VS	// KENDRAPARA SADAR /235 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :12/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0003707/2023	MD ALFAJ @ CHANDU VS STATE OF ODISHA	MOHAMMAD AKRAM VS	PIPLI /127 /2023 () //
455	ABLAPL/0003708/2023	SULTAN KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //
456	ABLAPL/0003709/2023	RANI PRIYA PAKHAYAT VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	NACHUNI /72 /2023 () //
457	ABLAPL/0003710/2023	KRUSHNA CHANDRA BARIK VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	TIRTOL /167 /2023 () //
458	ABLAPL/0003711/2023	JASODA NAIK VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	TALCHER TOWN /224 /2023 () //
459	ABLAPL/0003712/2023	KAILASH CHANDRA MISHRA VS STATE OF ODISHA	SOHAN MISHRA VS	DHAULI PS /61 /2023 () //
460	ABLAPL/0003713/2023	RAJENDRA DASH VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	SORO /129 /2023 () //
461	ABLAPL/0003714/2023	RAGHURAM PATTNAIK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KORAPUT SADAR /23 /2023 () //
462	ABLAPL/0003715/2023	SANTOSH ROUT VS STATE OF ODISHA	PRAVASH CH JENA VS	KHUNTUNI /32 /2023 () //
463	ABLAPL/0003716/2023	TOSABANTA SAHU VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	TALCHER TOWN /224 /2023 () //
464	ABLAPL/0003717/2023	SUSHANT MAHARANA @ KALIA VS STATE OF ODISHA	SARAT KUMAR JENA VS	RAMBHA (KHALLIKOTE) /222 /2023 () //
465	ABLAPL/0003718/2023	L. VENKAT RAO	BISWAJIT RANJAN TRIPATHY	/ /0

ORISSA HIGH COURT

FILING REPORT AS ON :12/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
466	ABLAPL/0003719/2023	VS STATE OF ODISHA MAHESH MUNDA VS STATE OF ODISHA	VS SUSHANTA KUMAR PRADHAN VS	() // AINTHAPALI /148 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :12/04/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	5/2023 OTAPL/10/2016	COMMISSIONER,CENTRAL EXCISE,CUSTOMS and SERVICES	MR.ATKISHAR KANTI SATPATHY
2	7/2023 ELPET/6/2019	DEBASHISH SAMANTARAY-MP	MR. BIDYADHAR MISHRA, M/S T.K. BISWAL,P. BHAR
3	29/2023 TRPCRL/33/2023	SANTOSH KUMAR AGARWAL-MP	ARIJEET MISHRA
4	30/2023 TRPCRL/34/2023	T. WAPANG AO-MP	BISWA KUMAR MISHRA
5	31/2023 MSA/4/2014	MANGALA THAKURANI BI-MP	SAMIR KUMAR MISHRA
6	32/2023 MSA/4/2014	MANGALA THAKURANI BI-MP	SAMIR KUMAR MISHRA
7	33/2023 MSA/4/2014	MANGALA THAKURANI BI-MP	M/S.S.P.MISRA
8	34/2023 MSA/4/2014	MANGALA THAKURANI BI-MP	M/S.S.P.MISRA
9	35/2023 MSA/4/2014	MANGALA THAKURANI BI-MP	SAMIR KUMAR MISHRA
10	36/2023 MSA/4/2014	MANGALA THAKURANI BI-MP	M/S.S.P.MISRA
11	36/2023 STREV/13/2023	M/S. TATA STEEL LTD., JHARKHAND-MP	KAJAL SAHOO
12	37/2023 MSA/4/2014	MANGALA THAKURANI BI-MP	M/S.S.P.MISRA
13	37/2023 STREV/13/2023	M/S. TATA STEEL LTD., JHARKHAND-MP	KAJAL SAHOO
14	78/2023 WPC(OAC)/1349/2016	HARA MOHAN ROUT-MP	M/S. S.DAS
15	78/2023 SA/366/1998	JHATU-MP	
16	79/2023 WPC(OAC)/1247/2017	KRISHNA CHANDRA SAHOO-MP	M/S.ABHIRAM SWAIN
17	81/2023 ITA/48/2023	MAHESWAR PANDA-MP	BHABANI PRASAD MOHANTY
18	120/2023 RVWPET/129/2023	DR. BISHNU CHARAN DAS-MP	SAMEER KUMAR DAS
19	121/2023 RVWPET/129/2023	DR. BISHNU CHARAN DAS-MP	SAMEER KUMAR DAS
20	122/2023 RVWPET/131/2023	PUPPALA ISWARAMMA-MP	S.S.RAO
21	122/2023 CMAPL/97/2012	NABAGHAN@NABIN RANA-MP	
22	123/2023 CMAPL/202/2023	ABHIRAM DAS-MP	M/S. DAYANANDA MOHAPATRA, J.BARIK, M.R.PRAD
23	123/2023 RVWPET/131/2023	PUPPALA ISWARAMMA-MP	S.S.RAO
24	124/2023 RVWPET/131/2023	PUPPALA ISWARAMMA-MP	S.S.RAO
25	151/2023 RPFAM/291/2022	BISWANATH SENAPATI-MP	ASHOK DAS
26	158/2023	BISHNU PRASAD SWAIN-MP	ADV,MR.BIDYADHAR MANSINGA

27	CONTC/6785/2022 159/2023	JAGANNATH SAHOO-MP	MR. SARAJ KUMAR SWAIN
28	CONTC/414/2016 160/2023	GYANA PRAKASH SAHU-MP	ALOK KUMAR MOHAPATRA
29	CONTC/2565/2022 258/2023	MAHADEV PRADHAN-MP	M/S.N.C.PATI
30	CRLREV/43/2018 259/2023	RANJEET MOHANTY-MP	BIBHU PRASAD MOHANTY
31	CRLREV/193/2023 306/2023	THE DIVL. MANAGER, M/S. NEW INDIA ASSURANCE CO.	SUDANATH ROY
32	FAO/136/2023 375/2023	KANCHANA NAIK-MP	M/S.P.K.RATH
33	RSA/297/2016 376/2023	TANUJA SWAIN-MP	LAKSHMAN MISHRA
34	RSA/151/2023 377/2023	ANANTA CH.DEHURY-MP	M/S.BIBEKANANDEA BHUYAN
35	RSA/97/2014 399/2023	MAYADHAR SAMAL-MP	SUSANTA KUMAR DASH
36	CMP/460/2020 400/2023	SRIDHAR ROUT-MP	NITYANANDA BEHURIA
37	CMP/429/2023 401/2023	FAKIR MOHAN KHATUA-MP	SUSANTA KUMAR BARAL
38	CMP/430/2023 402/2023	MANGULI CHARAN DAS-MP	CHITTA RANJAN NANDA
39	CMP/230/2023 403/2023	ANANTA BEHERA-MP	SIDHARTHA MISHRA
40	CMP/433/2023 404/2023	ANANTA BEHERA-MP	SIDHARTHA MISHRA
41	CMP/434/2023 550/2023	SUBHANKAR PAUL-MP	BISHNU PRASAD PRADHAN
42	BLAPL/614/2023 551/2023	MUNA BEHERA-MP	
43	BLAPL/601/2023 552/2023	LOKANATH DIGAL-MP	SATYA RANJAN MULIA
44	BLAPL/1554/2023 553/2023	PANKAJINI JENA-MP	
45	BLAPL/3486/2021 554/2023	MANGU@MANOJ MOHARANA-MP	BIPLAB KUMAR DASH
46	BLAPL/3007/2023 555/2023	NILIMA LENKA-MP	B.N. MOHANTY
47	BLAPL/3188/2023 556/2023	KAMALJIT SINGH @ RINKU SINGH-MP	SUSHANTA KUMAR JOSHI, MR.SHYAM MANOHAR
48	BLAPL/10504/2022 634/2023	RAJESH KU.PRADHAN-MP	M/S.BHARAT JALLI
49	MACA/758/2014 635/2023	BIJAY KUMAR MOHANTY-MP	B.N.SAMANTARAY
50	MACA/298/2023 636/2023	BISWAJIT MOHANTY-MP	B.N.SAMANTARAY
51	MACA/356/2023 637/2023	PADMINI PATRA-MP	PRADEEP KUMAR MISHRA
52	MACA/357/2023 638/2023	PUSPALATA MOHANTA-MP	PRADEEP KUMAR MISHRA
53	MACA/358/2023 639/2023	LEENA MANI HANSDAH @ MURMU-MP	BIRANCHI NARAYAN RATH
54	MACA/230/2023 640/2023	MANJU DEVI-MP	BIRANCHI NARAYAN RATH
55	MACA/251/2023 641/2023	KSHIROD CHANDRA SAHOO-MP	BIRANCHI NARAYAN RATH
56	MACA/184/2023 749/2023	MD RASHID ABBAS-MP	
57	ABLAPL/11429/2022 750/2023	DILIP SETHI-MP	
	ABLAPL/2089/2023		

58	751/2023 ABLAPL/1935/2023	PRADIP KUMAR NAIK-MP	
59	752/2023 ABLAPL/1611/2023	IMTIAZ KHAN @ ABU-MP	
60	753/2023 ABLAPL/1673/2023	SATYA PATRA-MP	
61	754/2023 ABLAPL/1845/2023	JITENDRA KUMAR SAHOO-MP	
62	755/2023 ABLAPL/917/2023	SEIK RAFIK @ RAFID KHAN-MP	
63	869/2023 CRLA/1223/2022	GOURA NAIK-MP	SANATAN PANI
64	870/2023 CRLA/378/2017	GOUTAM JANI@MILKU-MP	M/S.BIJAYALAXMI TRIPATHY
65	871/2023 CRLA/402/2023	SUMIT DEHURI @ SAMIT DEHURI-MP	GOURI KUMAR RATH
66	872/2023 CRLA/402/2023	SUMIT DEHURI @ SAMIT DEHURI-MP	GOURI KUMAR RATH
67	873/2023 CRLA/81/2019	BHABAGRAHGI BHOI-MP	M/S.DEBA PRASAD DAS
68	1286/2023 CRLMC/1838/2023	DASARATHA KHANSAMA-MP	RAMAKANTA PRADHAN
69	1287/2023 CRLMC/1839/2023	SANDHYARANI PANDA-MP	ARIJEET MISHRA
70	1288/2023 CRLMC/1841/2023	SUSAMA SATAPATHY-MP	DEEPALI MAHAPATRA
71	1289/2023 CRLMC/1842/2023	DHIRENDRA DAS-MP	GAUTAM CHARAN ROUT
72	1290/2023 CRLMC/1844/2023	BIJAYA KHATEI-MP	GAUTAM CHARAN ROUT
73	1291/2023 CRLMC/1845/2023	SABITA MAHALIK-MP	JYOTIRMAYA SAHOO
74	1292/2023 CRLMC/1847/2023	NIRJHAR BISWAS-MP	SUBASH CHANDRA ACHARYA
75	1293/2023 CRLMC/1848/2023	KHADIA @ BUDHIRAM ROUT-MP	KULDEEP MOHANTY
76	1294/2023 CRLMC/1854/2023	ASHOK ROUT-MP	SUNIL KUMAR PANDA
77	1295/2023 CRLMC/1857/2023	HEMANTA BEHERA-MP	SURYAKANTA DASH
78	1296/2023 CRLMC/459/2022	GOPINATH JENA@GOPI-MP	
79	1297/2023 CRLMC/1859/2023	CHAIRMAN BAG-MP	SOUMYA MISHRA
80	1298/2023 CRLMC/1860/2023	TAPAN @ PABITRA SETHI-MP	CHITTA RANJAN SAHU
81	1299/2023 CRLMC/1863/2023	ARUN KUMAR ROUT RAY-MP	ARADA JENA
82	1300/2023 CRLMC/1865/2023	SRIKANTA @ SRIKANTA KUMAR PATTNAIK-MP	AMIT PRASAD BOSE
83	1301/2023 CRLMC/1866/2023	MANGILAL BALDEWA-MP	A.N.ROUTRAY
84	1302/2023 CRLMC/1869/2023	SHAKUNTALA JENA-MP	SUDHANSU SEKHAR JENA
85	1303/2023 CRLMC/1869/2023	SHAKUNTALA JENA-MP	SUDHANSU SEKHAR JENA
86	1865/2023 WA/730/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
87	1866/2023 WA/730/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
88	1867/2023 WA/730/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
89	1868/2023	THE P.S FOOD SUPPLIES AND CONSUMER W.F.-MP	PURNA CHANDRA DAS, A.S.C.

90	WA/731/2023 1869/2023	THE P.S FOOD SUPPLIES AND CONSUMER W.F.-MP	PURNA CHANDRA DAS, A.S.C.
91	WA/731/2023 1870/2023	THE P.S FOOD SUPPLIES AND CONSUMER W.F.-MP	PURNA CHANDRA DAS, A.S.C.
92	WA/731/2023 1871/2023	STATE OF ODISHA-MP	SAILAZA NANDAN DAS,A.S.C
93	WA/733/2023 1872/2023	STATE OF ODISHA-MP	SAILAZA NANDAN DAS,A.S.C
94	WA/733/2023 1873/2023	STATE OF ODISHA-MP	SAILAZA NANDAN DAS,A.S.C
95	WA/733/2023 1874/2023	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
96	WA/732/2023 1875/2023	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
97	WA/732/2023 1876/2023	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
98	WA/732/2023 1877/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
99	WA/734/2023 1878/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
100	WA/734/2023 1879/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
101	WA/734/2023 1880/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
102	WA/735/2023 1881/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
103	WA/735/2023 1882/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
104	WA/735/2023 1883/2023	PURANMAL AGARWAL-MP	SAMVIT MOHANTY
105	WA/736/2023 1884/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
106	WA/737/2023 1885/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
107	WA/737/2023 1886/2023	STATE OF ODISHA-MP	SAILAZA NANDAN DAS,A.S.C
108	WA/742/2023 1887/2023	STATE OF ODISHA-MP	SAILAZA NANDAN DAS,A.S.C
109	WA/742/2023 1888/2023	STATE OF ODISHA-MP	SAILAZA NANDAN DAS,A.S.C
110	WA/742/2023 1889/2023	KRUSHNA CHANDRA BEHERA-MP	TUSHAR KANTA SAHOO
111	WA/738/2023 1890/2023	KRUSHNA CHANDRA BEHERA-MP	TUSHAR KANTA SAHOO
112	WA/738/2023 1891/2023	CHAIRMAN, STATE COUNCIL FOR TECHNICAL EDUCATION AND VOCATIONAL TRAINING, ODISHA, BBSR.-MP	CHANDRA KANTA PATRA
113	WA/1648/2022 1892/2023	CHAIRMAN, STATE COUNCIL FOR TECHNICAL EDUCATION AND VOCATIONAL TRAINING, ODISHA, BBSR.-MP	CHANDRA KANTA PATRA
114	WA/1650/2022 5347/2023	NILACHALA SARASWATA SANGHA, CUTTACK-MP	BIBHUTI BHUSAN CHOUDHURY
115	WP(C)/11571/2023 5348/2023	SAMARENDRA MUDULI-MP	AUROVINDA MOHANTY
116	WP(C)/11573/2023 5349/2023	SAMPADA KUMAR DAS-MP	SUBHA KUMAR MISHRA
117	WP(C)/11580/2023 5350/2023	RUBILATA SAHU-MP	GOURI MOHAN RATH
118	WP(C)/11582/2023 5351/2023	SATRUJIT SAHOO-MP	DINESH KUMAR PANDA
119	WP(C)/11586/2023 5352/2023	MITHUN BEHERA-MP	SUBHENDU KUMAR NAYAK
120	WP(C)/11589/2023 5353/2023	PRASANTA BEHERA-MP	SUBHENDU KUMAR NAYAK
	WP(C)/11588/2023		

121	5354/2023 WP(C)/11593/2023	LAXMIPRIYA PRUSTY-MP	PRAFULLA KUMAR RATH
122	5355/2023 WP(C)/11595/2023	BAIDYANATH GOCHHAYAT-MP	SHIVSANKAR MOHANTY
123	5356/2023 WP(C)/11598/2023	GITANJALI DASH-MP	JAJATI KESHARI KHUNTIA
124	5357/2023 WP(C)/11601/2023	PURNA CHANDRA JENA-MP	SANJIT KUMAR DAS
125	5358/2023 WP(C)/11606/2023	SAUMYA RANJAN BEHERA JADAV-MP	BIRAJA PRASANNA DAS
126	5359/2023 WP(C)/11608/2023	TARUN KUMAR DAS-MP	BIRAJA PRASANNA DAS
127	5360/2023 WP(C)/11612/2023	DHRUBA CHARAN NAYAK-MP	DEBADATTA MOHANTY
128	5361/2023 WP(C)/18133/2017	PRABINA KUMARI MOHURIA-MP	
129	5362/2023 WP(C)/11613/2023	NIRANJAN MOHANTY-MP	SOUBHAGYA SWAIN
130	5363/2023 WP(C)/11614/2023	DHRUBA CHARAN NAIK-MP	DURGESH NARAYAN RATH
131	5364/2023 WP(C)/11615/2023	RAMESH CHANDRA PAITAL-MP	DURGESH NARAYAN RATH
132	5365/2023 WP(C)/11616/2023	PRAKASH CHANDRA NAYAK-MP	DURGESH NARAYAN RATH
133	5366/2023 WP(C)/36578/2022	GHANASYAM NAIK-MP	BYOMOKESH SAHOO
134	5367/2023 WP(C)/11624/2023	ASHISH KUMAR GADTIA-MP	JAGABANDHU SAHU
135	5368/2023 WP(C)/11625/2023	SHREEMANTA PANDA-MP	BIKASH KUMAR ROUSTRAY
136	5369/2023 WP(C)/1606/2022	BIDYUTANANDA BASTIA-MP	TRILOCHAN BARIK
137	5370/2023 WP(C)/11626/2023	SIBA SANKAR KAR-MP	SUBAS CHANDRA DAS
138	5371/2023 WP(C)/11627/2023	SANTOSH KUMAR SAHOO-MP	PRAFULLA KUMAR RATH
139	5372/2023 WP(C)/11628/2023	KRUSHNA PRASAD DAS-MP	SUBAS CHANDRA DAS
140	5373/2023 WP(C)/11629/2023	HEMANTA KUMAR MOHANTY-MP	ASHOK KUMAR SWAIN
141	5374/2023 WP(C)/11630/2023	SANTOSH KUMAR BARIK-MP	PRAFULLA KUMAR RATH
142	5375/2023 WP(C)/11631/2023	M/S.BISHANDAYAL INFRATECH, KAZI BAZAR-MP	RUDRA PRASAD KAR
143	5376/2023 WP(C)/11632/2023	NARENDRA KUMAR SAHOO-MP	PRAFULLA KUMAR RATH
144	5377/2023 WP(C)/11633/2023	M/S SUBHANKAR ASSOCIATES, BBSR-MP	PRAFULLA KUMAR RATH
145	5378/2023 WP(C)/11634/2023	KASINATH PRADHAN-MP	ANURAG PATI
146	5379/2023 WP(C)/11635/2023	ARS VENTURES, BBSR-MP	PRAFULLA KUMAR RATH
147	5380/2023 WP(C)/11638/2023	TUNA BEHERA-MP	ANURAG PATI
148	5381/2023 WP(C)/11639/2023	SATYANARAYAN GOCHIKAR-MP	PRINCE PATNAIK
149	5382/2023 WP(C)/21990/2022	KANTIMALA SAHU-MP	DAYANANDA MOHAPATRA
150	5383/2023 WP(C)/14715/2019	NAMITA RANI PANDA-MP	
151	5384/2023 WP(C)/11646/2023	SANJUKTA NAYAK-MP	MAHASWETA PATNAIK
152	5385/2023	BHIKARI CHARAN SAHOO-MP	ABHIRAM SWAIN

153	WP(C)/11649/2023 5386/2023	JAYADEV SAMAL-MP	M/S.
154	WP(C)/37979/2021 5387/2023	JHUNA @ JHUNUBALA PRADHAN-MP	
155	WP(C)/10958/2022 5388/2023	GANDHARB PATRA-MP	
156	WP(C)/32887/2022 5389/2023	DILLIP KUMAR SWAIN-MP	
157	WP(C)/7178/2019 5390/2023	PRATIMA PRADHAN-MP	MAHENDRA KUMAR PRADHAN
158	WP(C)/11659/2023 5391/2023	NAKUL CHARAN JENA-MP	PRASANTA KUMAR SATAPATHY
159	WP(C)/11660/2023 5392/2023	URMILA MAJHI-MP	UNMESH CHANDRA JENA
160	WP(C)/11661/2023 5393/2023	HRUSHIKESH NAYAK-MP	
161	WP(C)/22307/2018 5394/2023	M/S.MSP SPONGE IRON LTD,KOLKATA-MP	M/S.DIPAK KU DEY
162	WP(C)/9130/2016 5395/2023	PRABIR KUMAR DUTTA-MP	JAYAKRISHNA MOHAPATRA
163	WP(C)/11662/2023 5396/2023	JHASKETAN BHAIKAL-MP	SHASHI BHUSAN JENA
164	WP(C)/31909/2021 5397/2023	GANESWAR BEHERA-MP	M/S/SHASHI BHUSAN JENA
165	WP(C)/4179/2020 5398/2023	SURENDRA KUMAR-MP	PRADEEP KU.SAHOO
166	WP(C)/29561/2020 5399/2023	DEEPAK KUMAR DAS-MP	SATYA NARAYAN MISHRA 4
167	WP(C)/11669/2023 5400/2023	TAPAN KUMAR NAYAK-MP	DINESH KUMAR PANDA
168	WP(C)/11548/2023 5401/2023	ASHIS BABU-MP	BISWAJIT RANJAN TRIPATHY
169	WP(C)/11668/2023 5402/2023	ANASUYA NAYAK-MP	BHABANI PRASAD MOHANTY
170	WP(C)/11671/2023 5403/2023	TANGUDU SANJEEV PATRO-MP	JITENDRA KUMAR MOHAPATRA
171	WP(C)/11675/2023 5404/2023	TARA PRASAN SATPATHY-MP	M/S.BHAGABAN MOHANTY
172	WP(C)/976/2013 5405/2023	CHAMPA SARKAR-MP	BABITA KUMARI PATTANAIAK
173	WP(C)/11677/2023 5406/2023	RAJ KISHORE DASH-MP	BIKRAM CHANDRA GHADEI
174	WP(C)/11680/2023 5407/2023	SAROJA KUMAR DAS-MP	GYANA RANJAN SETHI
175	WP(C)/11682/2023 5408/2023	SUBRAT HIAL-MP	HIMANSHU BHUSAN DASH
176	WP(C)/11685/2023 5409/2023	LINGARAJ PALAKA-MP	HIMANSHU BHUSAN DASH
177	WP(C)/11689/2023 5410/2023	M/S.SKGG HOTEL PVT.LTD. KALAHANDI-MP	SUJATA JENA
178	WP(C)/11691/2023 5411/2023	GOREKH MAHANANDIA-MP	HIMANSHU BHUSAN DASH
179	WP(C)/11692/2023 5412/2023	P.RAJENDRA KUMAR PATRA-MP	
180	WP(C)/6211/2023 5413/2023	SRIKANT DAS-MP	LALIT KUMAR MAHARANA
181	WP(C)/11696/2023 5414/2023	ISWAR CHANDRA NAYAK-MP	
182	WP(C)/11801/2022 5415/2023	BALAKRUSHNA BEHERA-MP	PRASANNA KUMAR SAHOO
183	WP(C)/11700/2023 5416/2023	DAMODAR SAHOO-MP	LALIT KUMAR MAHARANA
	WP(C)/11699/2023		

184	5417/2023 WP(C)/11649/2023	BHIKARI CHARAN SAHOO-MP	ABHIRAM SWAIN
185	5418/2023 WP(C)/11706/2023	ROYAL GRANITES, GANJAM-MP	PRASANNA KUMAR PANDA
186	5419/2023 WP(C)/11707/2023	DAKTAR SOREN-MP	LAXMAN BHOI
187	5420/2023 WP(C)/11708/2023	DEBASIS MISHRA-MP	BIJAY PANDA
188	5421/2023 WP(C)/11710/2023	ROYAL GRANITES, GANJAM-MP	PRASANNA KUMAR PANDA (3)
189	5422/2023 WP(C)/11675/2023	TANGUDU SANJEEV PATRO-MP	JITENDRA KUMAR MOHAPATRA
190	5423/2023 WP(C)/11713/2023	SRIKANTA BAL-MP	SATYA NARAYAN MISHRA 4
191	5424/2023 WP(C)/19074/2022	ALL ODISHA PANCHAYAT EXECUTIVE OFFICERS ASSOCIATION, BBSR-MP	SATYANARAYAN OJHA
192	5425/2023 WP(C)/11714/2023	AHALYA MALIK-MP	RAJIB RATH
193	5426/2023 WP(C)/11715/2023	MOUSUMI ROUT-MP	AMLAN SHAKTI PAUL
194	5427/2023 WP(C)/11718/2023	RANJAN KUMAR NAYAK-MP	PRASANTA KUMAR JENA
195	5428/2023 WP(C)/11719/2023	SURENDRA KUMAR SAHOO-MP	BHABANI SHANKAR RAYAGURU
196	5429/2023 WP(C)/36497/2022	PRAKASH KUMAR AGRAWAL-MP	PRAFULLA KUMAR RATH
197	5430/2023 WP(C)/11725/2023	PRANAYANI LENKA-MP	SANJIB KUMAR BHANJADEO
198	5431/2023 WP(C)/8109/2023	SN JYOTI ASSOCIATES PVT. LTD.,BBSR-MP	
199	5432/2023 WP(C)/8110/2023	SN JYOTI ASSOCIATES PVT. LTD.,BBSR-MP	
200	5433/2023 WP(C)/11727/2023	SUDAM MAHARANA-MP	SAMARENDRA KUMAR MOHANTY
201	5434/2023 WP(C)/11726/2023	PRASANTA KUMAR MAHANTA-MP	PRONOY MOHANTY
202	5435/2023 WP(C)/8113/2023	SN JYOTI ASSOCIATES PVT. LTD.,BBSR-MP	
203	5436/2023 WP(C)/14633/2009	NILAMANI MISHRA-MP	
204	5437/2023 WP(C)/11729/2023	DEEPAK KUMAR BEHERA-MP	SAMARENDRA KUMAR MOHANTY
205	5438/2023 WP(C)/11731/2023	UJWALAKANT DAS-MP	ASHOK KUMAR MOHAPATRA 1
206	5439/2023 WP(C)/11732/2023	M/S CEF ENGINEERING, BBSR-MP	SOMANATH MISHRA
207	5440/2023 WP(C)/11734/2023	DEBASISH MOHANTY-MP	BISWAJIT NAYAK
208	5441/2023 WP(C)/11736/2023	ARAPALI SUKURU @ A.SUKURU-MP	SURJYA NARAYAN SAHU
209	5442/2023 WP(C)/11742/2023	RAJESH KUMAR SWAIN-MP	BISWAJIT NAYAK
210	5443/2023 WP(C)/11743/2023	DEPI PRASAD TRIPATHY-MP	BISWAJIT NAYAK
211	5444/2023 WP(C)/11744/2023	DEBI PRASAD TRIPATHY-MP	BISWAJIT NAYAK
212	5445/2023 WP(C)/11282/2019	ASHOK KUMAR TOMAR-MP	M/S.SANGRAM KUMAR SINGH
213	5446/2023 WP(C)/11754/2023	GANGADHAR OJHA-MP	AMITABH MISHRA
214	5447/2023 WP(C)/11755/2023	RANGADHAR PRADHAN-MP	AMITABH MISHRA
215	5448/2023	SANJAY KUMAR GOCHHAYAT-MP	ABHISHEK MOHANTY

